COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 58 OF 2017 &</u> IA NOS. 162 & 363 OF 2017

Dated: 14th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Monnet Ispat & Energy Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **12.2.2018.**

COURT MASTER